

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

33.

CP/143(MB)/2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.11.2022

NAME OF THE PARTIES: N R Multimedia Private Limited
v/s
RoC, Mumbai

SECTION: 252 OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. CS PS Thakre, Ld. Authorised Representative of the Petitioner present.
2. By order of the Bench, this matter is adjourned to 12.01.2023.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)